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**NATIONAL COMPANY LAW TRIBUNAL  
-HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.10.2017 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No.186/59/HDB/2017
NAME OF THE COMPANY	Abhaya Cements Private Limited
NAME OF THE PETITIONER(S)	Mr. Tondapi Srinivasa Rao & Another
NAME OF THE RESPONDENT(S)	Abhaya Cements Private Limited & (02) others
UNDER SECTION	59

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
L. Venkateshwar Rao	Advocate	VKlanges@3min. 9348599999 com	
MUKESH B.	Advocate	9348599999	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri. Venkateshwar Rao and Shri. B. Mukesh, learned counsel for the petitioner.  
None appears for the respondent, even though notice is served. Post the case on  
03.11.2017.

  
**Member (Technical)**

  
**Member (Judicial)**